


**PROFARMA FOR DECLARATION OF ASSETS**  
**(AS ON 31.03.2012)**

**Name of Officer (In Full):** **GOVIND NARAYAN JANGDE**

**Date of Birth** : **01-09-1974**


**Present post held** : **5<sup>TH</sup> ADDL. DISTT. & SESSIONS JUDGE, BILASPUR, C.G**

Name of District Sub-Division Taluka and village in which property is situated	Name and detail of property		If not is own name, State in whose name held and his / her relationship to the Govt. Servant.	How acquired? Whether by purchase, lease, mortgage Inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired
	Housing and other Buildings	Land		
1- Village Mahka, Tehsil Pamgarh, Distt. Janjgir-Champa, (C.G.) 2- Village Rahod, Tehsil Pamgarh, Distt. Janjgir-Champa, (C.G.) 3- Village Mahka, Tehsil Pamgarh, Distt. Janjgir-Champa, (C.G.)	2 Agriculture Land Agriculture Land Residential house	3 0.34 Acre Agriculture land. 0.98 Acre Agriculture land. Built Area almost 0.06 Acre	4 Owner myself Owner myself Registered Owner is My Father Mr. Bhagirathi Jangde.	5 purchased by registered sale-deed. purchased by registered sale-deed. -
<b>Movable Property (Valued Above 25,000/- of Rs.)</b>				
<b>Name of Articles</b>				
1. Car (Indigo CS) worth of Rs. 6,40,000/-				
2. Motorcycle Herohonda worth of Rs. 42,000/-				
<b>Jewellery (Lump Sum)</b>				
Jewellery (Worth Rs.) Gold Ornaments worth of Rs. 3,30,000/-				

  
**(गोविन्द नारायण जंगडे)**  
 पंचम अपर जिला न्यायाधीश  
 बिलासपुर (ब.न.)

Shares/Debentures			
Name of issuing Company 1	Nos. of Shares 2		
No	No		
Life Insurance Policy & Others			
Name of issuing Company 1	Amount 2		
1. LIC	Rs. 5,50,000/-		
2. LIC (Policy holder is my wife)	Rs. 5,00,000/-		
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits			
2) Savings Bank A/C	State Bank Of India	Pamgarh	Rs. 1,79,404/-
3) PPF	-	-	
4) GPF	-	-	
5) CPS	-	Raipur	Rs. 79,284/-
6) NSS	-	-	
6) Others	-	-	

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
Note: - The expected declaration of assets is subject to Provisions of C.G. Services (Conduct) Rules 1965.

  
**(अभिजात राय जर्मंडे)**  
**पंचम अपर जिला अधीक्षक**  
**बिलासपुर (छ.ग.)**